

have gone to Korea is as follows:—

	Neutral Nations Repatriation Com- mission	Custodian Force	Total
Officers	52	149	201
Junior Com- missioned Officers	19	169	188
Other Ranks	160	4681	4841
TOTAL	231	4999	5230

LOAN TO WEST BENGAL

712. Shri N. B. Chowdhury: Will the Minister of Finance be pleased to state:

(a) the amount that has been granted as loan to the Government of West Bengal for the implementation of the River Valley Projects during the current financial year uptill the 31st August, 1953;

(b) the rate of interest, if any, on which the loan has been granted; and

(c) whether any time limit has been fixed for the repayment of this loan?

The Minister of Finance (Shri C. D. Deshmukh): (a) Rs. 434.64 lakhs for the Damodar Valley Corporation.

(b) 4½ per cent. *per annum*.

(c) The loan is repayable in one instalment at the end of 40 years.

पुस्तकालय विस्तार योजना

७१३. डाकुर युगल किशोर सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे:

(क) क्या शिक्षा विभाग ने कोई पुस्तकालय विस्तार योजना तैयार की है ;

(ख) क्या राज्य सरकारों ने केन्द्र के समकक्ष कोई योजना प्रस्तुत की है; और

(ग) यदि हां, तो इस पर क्या कार्यवाही की गई है या किये जाने का विचार है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to

(c). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 42.]

HILL AND PLAINS TRIBAL AREAS OF ASSAM

714. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted by the Government of India under Article 275 of the Constitution for the year 1953-54 for the development schemes of the hill and plains tribal areas of Assam;

(b) whether the Central Government have curtailed the allotted amount for the development schemes of the hill and plains tribes of Assam;

(c) if so, the total of curtailed amount;

(d) the reasons which have necessitated the curtailment;

(e) whether the Chief Minister of Assam during his recent visit to Delhi, pleaded for further allocation of Rs. 13 lakhs during the current year for additional expenditure on roads in the autonomous districts;

(f) if the reply to part (e) above be in the affirmative, whether the Government of India have accepted the proposal; and

(g) if so, when and what amount will be sanctioned?

The Deputy Minister of Home Affairs (Shri Datar): (a) (i) Rs. 15 lakhs for Plains Tribal Districts;

(ii) Rs. 45 lakhs for Autonomous Hill Districts;

(iii) Rs. 40 lakhs under clause (a) of Second Proviso to Article 275(1) of the Constitution; and

(iv) Rs. 10 lakhs for setting up of District Councils in Assam.

(b) No.

(c) and (d). Do not arise.

(e) Yes.

(f) and (g). The proposal has been accepted and an additional allotment of Rs. 13 lakhs has been made.